

**Shri A. C. Guha** (Barasat): During the Second Plan period we were supplied with some books giving the details of the progress of the Plan; especially during the second and third year of the Second Plan we received some printed reports. Regarding the Third Plan, in spite of all the difficulties faced by Government in the implementation of the Plan, we have not received any report from Government yet.

**Mr. Speaker:** Perhaps there is very little to be said about it because only one year is over. This is the first instalment.

#### MESSAGES FROM RAJYA SABHA

**Secretary:** Sir, I have to report the following messages received from the Secretary of Rajya Sabha:

(i) 'In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 20th August, 1962, agreed without any amendment to the National Co-operative Development Corporation Bill 1962, which was passed by the Lok Sabha at its sitting held on the 7th August, 1962.'

(ii) 'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Tuesday, the 21st August, 1962, passed the enclosed motion concurring in the recommendation of the Lok Sabha that the Rajya Sabha do join in the Joint Committee of the Houses on the Bill to define and amend the law relating to certain kinds of specific relief. The names of the members nominated by the Rajya Sabha to serve on the said Joint Committee are set out in the motion.'

#### Motion

'That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do join in the Joint Committee of the Houses on the Bill to define and amend the law relating to certain kinds of specific relief, and resolves that the following members of the Rajya Sabha be nominated to serve on the said Joint Committee, namely, Shri R. M. Deshmukh, Dr. Shrimati Seeta Parmanand, Shri G. S. Pathak, Shri Jagan Nath Kaushal, Shri Mahesh Saran, Shri S. C. Deb, Shri C. D. Pande, Shri B. D. Khobaragade, Shri M. N. Govindan Nair, Shri M. S. Gurupadaswamy, Shri Kamta Singh, Shri J. Sivashanmugam Pillai, Shri Krishan Dutt, Shri K. S. Ramaswamy, Shri Vimalkumar M. Chordia'.

12.22 hrs.

#### CORRECTION IN RESULT OF DIVISION

**Mr. Speaker:** I have to inform the House that there was an error in the announcement of result of the Division held on August 20, 1962 on an amendment for reference of the Atomic Energy Bill, 1962 to a Select Committee. The House has already taken a decision and this error has absolutely no effect on it. However, I consider that the correct position should be on record.

On a check up of the photograph and the proceedings it now transpires that the correct result should be 'Ayes' 31 and not 32 as announced on August 20, 1962.

#### CORRECTION OF ANSWER TO STARRED QUESTION NO. 1318

**The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi):** In reply to the supplementaries to Starred Question No. 1318 on the 6th June, 1962 regarding the scheme of Workers' Participation